Supplementary Cause List-1 Sr. No.2

HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

EMG-WP (C) PIL No. 17/2020 (Through Video Conferencing from

Srinagar)

Lawyers Club Kashmir through its President Advocate Babbar Jan Qadri and others

.....Petitioner

Through :- Mr. Rabinder Singh, Advocate. (On Voice Call from his residence in Srinagar).

V/s

Union Territory of Jammu and Kashmir and others

.....Respondent(s)

Through: Mr. B.A Dar, Sr. AAG (On Video Conferencing from his residence in Srinagar).

HON'BLE THE CHIEF JUSTICE

On Video Conference from High Court at Jammu)

Coram:

HON'BLE MR. JUSTICE RAJNESH OSWAL, JUDGE

(On Video Conference from High Court at Jammu)

ORDER 05.05.2020

Further time is sought by Mr. B.A Dar, learned Sr. AAG to file

reply.

Let the same be filed before the next date of hearing.

List on 27th May, 2020.

(RAJNESH OSWAL) JUDGE (GITA MITTAL) CHIEF JUSTICE

Jammu 05.05.2020 Raj kumar